(c) No. Sir, for the compilation can never be complete as private collectors invarious countries may not furnish requisite information. Collection of data from other Museums all over the world will also be financially unviable.

SC/ST Students and lecturers in Central Universities

3299. SHRI NYODEK YONGGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Central Universities in the country;
- (b) the number of seats reserved for Scheduled Caste/Scheduled Tribe Students in different disciplines in Central Universities in every academic year;
- (c) the number of SC/ST lecturers, readers and professors till date; and
- (d) the total number of gazetted and nongazetted employees belonging to SC/ST communities in the Central Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) There are 12 Central Universities at present in the country.

- (b) According to the UGC guidelines for the implementation of reservation policy for SC/ST, all Central Universities are required to reserve 15% and 7½% seats for SCs and STs respectively.
- (c) There are 94, 29 and 11, SC/ST Lecturers, Readers and Professors respectively in the Central Universities as per their information.
- (d) There is no category of gazetted and nongazetted employees in the autonomous bodies. However, the number of employees belonging to SC/ST communities in non-teaching posts in various grades in the Central Universities is being collected and will be laid on the Table of the House

Child Development Schemes

- 3300. PROF. VIJAY KUMAR MALHOTRA: Will the Minsiter of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any study has been made to know as to how much money has been spent under the integrated child development scheme/ child development/welfare schemes in Delhi in each of the last three years, scheme-wise and

headwise:

- (b) if so, the details thereof; and
- (c) what procedure was followed in making the purchases and the names of the items that were purchased under ICDS, amount-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI BASAVA RAJESWARI): (a) and (b) The details of release/expenditure on various Child Welfare and Development Schemes including Integrated Child Development Scheme in Delhi during the last three years is as under:

		(Rupees in lakhs)	
Name of the Programme	1991-92	1992-93	1993-94
Expenditure under Integrated Child Development Services (ICDS) Scheme.	352.39	408.23	380.91
Expenditure for Supplementary Nutrition Programme.	614.25	784.71	946.71
Release under Creches Day Care Centres Scheme.		2611	35.13
Release under Balwadi Nutrition Programme.	10.73	20.69	18.45
Release under Project for Welfare of Street and Working Children.	0.61	0.94	Nil

In addition, a scheme for welfare of street children has been started since 1993-94 in Delhi. An amount of Rs. 18.22 lakhs was released in 1993-94. It may be mentioned that no specific study of the expenditure has been made.

(c) For purchase of food items under the Integrated Child Development Services (ICDS) Scheme, Delhi Administration floats tender notice which are published in leading Newspapers. The quotations received in response to the tender notice are examined by the Purchase Committee. Thereafter the samples of valid tenders are sent to Government Laboratory, Krishi Bhavan, New Delhi for chemical analysis. On receipt of satisfactory test reports, the rates are checked and tenders awarded.